

Development Scheme (ICDS). Under the scheme, Anganwadi Centres (AWCs) are the focal point for the implementation of IGMSY at the grassroot level. The Anganwadi Workers (AWWs) along with the helpers at AWCs, are responsible for the overall coordination and management of the activities of the scheme at the village level; namely carrying out baseline survey to estimate number of beneficiaries, registration of P&L women under the scheme, coordination with health workers for timely health services, provide assistance to all P&L women in opening of bank/post office account, health and nutrition education to Pregnant and Lactating (P&L) women, ensuring compliance of conditions by the beneficiaries, maintenance of necessary records, and disbursement of cash incentives to the beneficiaries. To keep the high motivation level, the AWW and Anganwadi helper (AWH) are paid an incentive of ₹ 200 and ₹ 100 respectively per P&L woman, after the due cash transfer to the beneficiary is complete.

Crisis centre for women in distress

2984. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether as per the recommendations of Justice Verma report after Nirbhaya case, 'One Stop Crisis Centres' for women were to be opened and ₹ 200 crore plan was drafted, if so, the details thereof;

(b) whether Hon'ble Minister had assured that said crisis centres for women in distress would be opened by December, 2014;

(c) if so, the details of such centres opened, so far in the country; and

(d) if not, the reasons for dropping the plan and ignoring the report of Justice Verma?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (d) The Ministry of Women and Child Development (MWCD) has conceptualised a scheme to establish One Stop Centre to assist and support women affected by violence at 660 locations covering all the districts across the country in a phased manner. The Centres aims to facilitate medical aid and police assistance, provide legal counselling/court management, psycho-social counselling and temporary shelter, if required.